

IMPLEMENTATION OF THIRD PLAN

*511. **SHRI SITARAM JAIPURIA:** Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that the Prime Minister has expressed his concern on the slow progress of the implementation of the Third Plan at the recent meeting of the Secretaries of the Ministries;

(b) if so, what are the reasons for the slow progress of the Plan;

(c) what steps are being taken to gear up the machinery to go ahead with the scheduled implementation of the projects under the Third Plan; and

(d) whether there is any lack of coordination between the different wings of the Governmental machinery?

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): (a) to (c). Yes, Sir. The Mid-term appraisal on the 3rd Plan which was placed before the House has itself clearly mentioned that the progress of the economy during the first two years has been rather slow. The Report also gives reasons for the slow progress and suggested measures for better implementation. The National Development Council approved these suggestions at its meeting held on November 8 & 9, 1963 and issued a statement urging the Central and State Governments to take all necessary steps to correct the existing deficiencies and ensure the realisation of the objectives and targets of the Third Plan. A note indicating measures taken or proposed to be taken in pursuance of the suggestions of Mid-term Appraisal was circulated to Hon'ble Members in April, 1964.

(d) No.

SHRI SITARAM JAIPURIA: Is it about question No. 511?

MR. CHAIRMAN: Yes, it is No. 511.

SHRI SITARAM JAIPURIA: Will he kindly repeat the reply?

SHRI B. R. BHAGAT: I said, yes, Sir, and then amplified about the Mid-term Appraisal. I am sorry that the hon. Member could not follow the answer.

MR. CHAIRMAN: It was a briefing but it was an inconvenient briefing.

SHRI SITARAM JAIPURIA: May I know, Sir, the circumstances which led the Prime Minister to make the statement that the progress in the Third Five Year Plan was slow, and has it been possible for the Planning Commission to find out as to what were the exact defects, where the defects lay and, further, what steps have been taken to remedy those defects?

SHRI B. R. BHAGAT: He was addressing the Secretaries of the Departments to the effect that during the last two years the progress of the economy has not been satisfactory. He made this point known to them and urged them to take all measures so that the economy makes up again.

SHRI C. D. PANDE: Even with an outlay of Rs. 10 thousand crores for the Third Five Year Plan the planners have found it difficult to implement the Plan to their satisfaction. May I know, Sir, if the Government see any possibility of executing the Fourth Five Year Plan which will be almost more than double the amount of the Third Plan?

MR. CHAIRMAN: Mr. Pande, could we leave the Fourth Plan? We have discussed it already.

SHRI C. D. PANDE: My point is that Rs. 10,000 crores was the expenditure in the Third Five Year Plan. In spite of that the Third Plan has fallen short in many essential targets. May I know, Sir, if the Government will take a lesson from this and see that the plans should be such as to be fulfilled in the Fourth Plan also?

MR. CHAIRMAN: What you call a lesson, the Government does not seem to be in a mood to take. He has al-

most said that. I do not want to repeat it.

श्री बिमलकुमार मन्नालालजी बौरडिया:

क्या श्रीमान यह बतलायेंगे—जैसा कि उत्तर में बताया है कि स्टेट्स को पत्र लिखा है कि अच्छी तरह से काम करें तो पहले भी वे एफिशिएंसी से काम करते थे लेकिन फिर भी काम पूरा नहीं हो पाया—ता ऐसी स्थिति में उनको पत्र लिखने के बाद क्या यह देखा कि उन्होंने क्या क्या विशेष काम प्रारम्भ कर दिए हैं, इसको असेस करने की कोई व्यवस्था की है या नहीं ?

श्री बी० आर० भगत : यह पत्र लिखने का मवान नहीं है, नेशनल डेवलपमेंट कौंसिल जो कि सुप्रीम बाडी है जिसमें कि सब स्टेट्स के चीफ मिनिस्टर्स होते हैं उसने फैसला किया। प्लानिंग कमिशन की भी कई मीटिंग्स हुईं और यह हुआ कि कोई एडवाम एक्शन हो, खास कर के एग्रीकल्चर में और कई कदम उठाये गये, उनका एड-मिनिस्ट्रेटिव रिआर्गनाइजेशन हुआ, फाइनांस मिनिस्टर ने यह कहा कि एग्रीकल्चर में प्रगति हो इसके लिये अगले साल में रुपये की, फारेन स्वसर्चेंज हो या कुछ हो, कमी नहीं हो पाएगी, एग्रीकल्चरल प्रोडक्शन बोर्ड में भी यह बातें हुईं, तो वे सारे कदम उठाये हैं, खाली चिट्ठी ही नहीं लिखी गई है।

श्री सो० डी० पांडे : सिर्फ काम ही नहीं हुआ है।

SHRI SITARAM JAIPURIA: In view of the fact that the progress in the Third Plan has been rather slow. may I know, Sir, if it is being contemplated to reorganise the Planning Commission, if so, what would be the reorganised set-up?

SHRI B. R. BHAGAT: It is not related, but certainly the Prime Minis-

ter is thinking of some reorganisation of the Planning Commission.

SHRI A. D. MANI: Part (d) of the question I will read out. It says:

"whether there is any lack of co-ordination between the different wings of the Governmental machinery?"

May I know, Sir, if the Government is satisfied with the Planning Commission machinery itself and do they feel that the time has come for a different kind of machinery to be set-up which will ensure not only planning but effective implementation of the Plans?

SHRI B. R. BHAGAT: I do not understand the relation between the two parts of the question. The question says:

"(d) whether there is any lack of coordination between the different wings of the Governmental machinery?"

There is no lack of co-ordination. But it is true that in future we are progressively trying to increase the efficiency of the different departments.

SHRI ARJUN ARORA: May I know, Sir, what are the sectors and which are the States where the progress in the implementation of the Third Plan has been slow?

SHRI B. R. BHAGAT: Well, Sir, about the States it is difficult to say. The Mid-term Appraisal describes all the sectors in which the progress has been slow; it gives all the details about it.

MR. CHAIRMAN: Mr. Abdul Ghani.

SHRI ARJUN ARORA: Sir, he has not replied my question.

شری عبدالغنی : کیا فالاندر

مستمر بتائیں گے - اس پلان کی وجہ سے نام مقرر کی ترقی ہوئی ہے اور

جو ترقی کا دعویٰ کیا تھا اس سے بہت کم ہو پائی ہے تو اس میں نیچر کا کتنا قصور ہے پلاننگ کمیشن کا کتنا قصور ہے اور ایڈمنسٹریشن کا کتنا قصور ہے کیا یہ کچھ بتا سکیں گے۔

†[**श्री अब्दुल गनी :** क्या फाइनेन्स मिनिस्टर बतायेंगे इस प्लान की वजह से नाममात्र की तरक्की हुई है और जो तरक्की का दावा किया था उससे बहुत कम हो पाई है तो उसमें नेचर का कितना कमूर है, प्लानिंग कमिशन का कितना कमूर है और एडमिनिस्ट्रेशन का कितना कमूर है ? क्या यह कुछ बता सकेंगे ?]

श्री बी० आर० भगत : इसके लिये तो कोई एस्ट्रोलॉजर को ढूँढना पड़ेगा ।

شری عبدالغنی : آپ کو دھونڈھنا

پڑے گا - ہم یہاں چھوڑیں گے نہیں -
آپ بتائیں گے کس کس کا قصور ہے -

†[**श्री अब्दुल गनी :** आपको ढूँढना पड़ेगा । हम यहां छोड़ेंगे नहीं । आप बतायेंगे कि किस किस का कमूर है ।]

SHRI ARJUN ARORA: On a point of order. The reply to Mr. Ghani's very pertinent question, I must submit, is most inappropriate and disrespectful to this House and the hon. Member. The question was whether the blames have been apportioned, and the Minister says that he will have to find an astrologer. The rumours are that the Ministers are always consulting astrologers about their own future.

MR. CHAIRMAN: Which remarks you feel are very appropriate?

SHRI BHUPESH GUPTA: He mentioned astrologer because somebody

†[] Hindi transliteration.

goes to ask astrologers as to when he will become the Prime Minister.

SHRI SITARAM JAIPURIA: Sir, quite a few important members of the Planning Commission have been given other assignments. May I know, Sir, if it is reorganisation, or is it proposed to appoint new members of the Planning Commission and, if so, by when?

SHRI T. T. KRISHNAMACHARI: The question of the reorganisation of the Planning Commission is a matter which is the primary concern of the Prime Minister, and I think he is seized of the problem.

DR. SHRIMATI PHULRENU GUHA: May I know, Sir, what is the percentage of achievements in the Third Plan in comparison with the Second Plan?

SHRI B. R. BHAGAT: Overall, during the first three years, it is estimated that the growth of the national income has been about 9 to 10 per cent. which is less than the growth during the corresponding period of the Second Five Year Plan.

شری عبدالغنی : پرائلٹ آف

آؤڈر سر - مہرا پرائلٹ آف آؤڈر یہ ہے کہ میں نے ایک ڈیفینٹ کرسچن کیا تھا کہ اس میں آیا پلاننگ کا قصور ہے یا ایڈمنسٹریشن کا قصور ہے یا نیچر کا قصور ہے - تو مجھے یہ جواب ملنا چاہئے تھا کہ پلاننگ کا قصور ہے یا نہیں ؟ ایڈمنسٹریشن کا قصور ہے یا نہیں ؟ آیا نیچر کی کوئی بے رحمی ہے یا نہیں - اس کے بجائے انہوں نے مجھے کہا کہ جدوتشی سے پوچھو - تو میں جذبات سے یہ عرض کرنا چاہتا ہوں کہ آیا میرے سوال کا اس طرح کا جواب غلط

تھا یا نہیں اور اگر ان کا جواب غلط
تھا تو جناب کو ضرور اس پر کوئی نہ
کوئی روشنی ڈالنی چاہئے تھی۔

†[श्री अम्बुल शर्मा : प्वाइंट आफ
आर्डर, सर। मेरा प्वाइंट आफ आर्डर
यह है कि मैंने एक डीफिनिट क्वेश्चन किया
था कि इसमें आया प्लानिंग का कसूर है
या एडमिनिस्ट्रेशन का कसूर है या नेचर का
कसूर है तो मुझे यह जवाब मिलना चाहिये
था कि प्लानिंग का कसूर है या नहीं,
एडमिनिस्ट्रेशन का कसूर है या नहीं, आया
नेचर की कोई बेरहमी है या नहीं। उसके
बचाव उन्होंने मुझे कहा कि ज्योतिषी से
पूछो। तो मैं जनाब से यह अर्ज करना चाहता
हूँ कि आया मेरे सवाल का इस तरह का
जवाब गलत था या नहीं और अगर उनका
जवाब गलत था तो जनाब को जरूर उस
पर कोई न कोई रोशनी डालनी चाहिये
थी।]

SHRI B. R. BHAGAT: I am sorry, Sir, if the hon. Members have felt offended. I am the last person to show any disrespect to hon. Member. Because he mentioned nature, I said that I may have to consult an astrologer.

MR. CHAIRMAN: He did not ask the hon. Member to consult an astrologer but he thought that he himself should consult an astrologer.

PROF. M. B. LAL: May I know, Sir, whether the Minister is going to consult an astrologer?

SHRI B. R. BHAGAT: Sir, specifically it is difficult to apportion blame, to what extent the blame lies with the Planning Commission, with the methods, with the administration or with the weather.

†[] Hindi transliteration.

SHRI BHUPESH GUPTA: On a point of order. My point of order is this. The question was whether an apportionment has been made and the answer was about astrology and all that. Now, Sir, it is for you to judge whether the Minister is within the range of reasonable knowledge and possibility of answering the question.

MR. CHAIRMAN: Mr. Gupta, the answer that he has now given is satisfactory.

SHRI CHANDRA SHEKHAR: Sir, I rise on a point of order. Since long I have been feeling that the question hour is not being properly utilised. May I know, Sir, whether a particular Minister or a particular Member is to abide by the rules or all those Members who raise points of order are also to abide by the Rules of Procedure during the Question Hour because if the Question Hour is to be utilised for questions and answers, there should not be any speeches whereas many a time speeches are allowed in the Question Hour. So, Sir, I should like to have your definite ruling whether all Members either in the Opposition or in the Treasury Benches, should abide by the rules.

MR. CHAIRMAN: Everybody should put only questions, you and everybody included, and no speeches, as far as possible, should be made. Some questions tend to be rather long. But I think it always adds to efficiency if questions are brief and the answers are also brief. That way we can deal with many more questions.

*512. [The questioner (Shri P. K. Kumaran) was absent. For answers, vide col. 3653 infra.]

INCOME FROM WORKING OF L.I.C. IN KERALA

*513. SHRIMATI DEVAKI GOPIDAS: Will the Minister of FINANCE be pleased to state:

(a) what was the net income from the working of the Life Insurance Corporation in Kerala State during the year 1962-63;